

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 1**

**New IA/231/ND/2023 in IB/1265/ND/2019**

**IN THE MATTER OF:**

|                                       |     |            |
|---------------------------------------|-----|------------|
| Autonix Lighting Industries Pvt. Ltd. | ... | Applicant  |
| Versus                                |     |            |
| Moser Baer Electronics Ltd.           | ... | Respondent |

**Order under Section 9 of IBC, 2016.**

**Order delivered on 16.01.2023**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant                 :  
For the Respondent                :

**ORDER**

No one is present at the time of hearing. In the interest of Justice, the matter is adjourned to 17.01.2023.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**